

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:643
ANSWERED ON:24.02.2011
DISTRIBUTION OF WATER UNDER INTERNATIONAL LAW
Majumdar Shri Prasanta Kumar; Tirkey Shri Manohar

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government is aware of scarcity of water in the country;
- (b) if so, whether any initiative is being taken by the Government for the distribution of water of Chenab, Kosi and Brahmaputra rivers under the international law; and
- (c) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) Water scarcity occurs in various places in the country during various periods due to various factors.
- (b) & (c) The Indus Waters Treaty 1960 between Government of India and Government of Pakistan provides for the utilization of the waters of the Indus system of rivers including river Chenab, by the two countries. An "Agreement between His Majesty's Government of Nepal and the Government of India on the Kosi Project (19th December, 1966)" provides for withdrawal of water from Kosi river by Nepal and regulation of balance of supplies in Kosi river, by India. There is no agreement/ Treaty with China regarding sharing of waters of trans-border rivers including Brahmaputra. However, China is providing hydrological information in respect of some locations on Brahmaputra and Suttlej.